

**File No. J-11015/293/2013-IA.II(M)**  
**GOVERNMENT OF INDIA**  
**MINISTRY OF ENVIRONMENT AND FORESTS**  
**IA-II (Coal-Mining) Division**

Paryavaran Bhawan  
CGO Complex, Lodhi Road  
New Delhi- 110 510

Dated : 16<sup>th</sup> December, 2013

To,

The Secretary,  
Department of Environment,  
Government of Andhra Pradesh  
Secretariat, Hyderabad  
Andhra Pradesh

**Subject : Violation of Environment (Protection) Act, 2006 by Coal Mine Projects of M/s Singareni Collieries Company Limited (SCCL)- reg.**

Sir,

This is regarding violation cases of the above mentioned coal company, M/s Singareni Collieries Company Limited (SCCL) which are/were working in violation of the Environment Impact Assessment (EIA) Notification, 2006 and have exceeded the production capacity against the sanctioned capacity are awaiting Environment Clearance from this Ministry and also the projects that are working without prior required EC (Copy enclosed).

2. As per the report of the Regional Office of the MOEF, Bangalore dated 19<sup>th</sup> August, 2013 (copy enclosed), the production of coal for the period have exceeded the approved/sanctioned capacity. Besides, there are other non-compliances of general conditions as well and construes as violation cases.

3. As per the Office Memorandum, dated 12.12.2012, issued by the Ministry of Environment and Forests, with regard to the consideration of proposals for TOR/Environment Clearance/CRZ clearance involving violation of the Environment (Protection) Act, 1986/EIA Notification, 2006/CRZ Notification, 2011, the Environment Clearance will be granted after the written commitment in the form of a formal resolution by the Board of Directors submitted to the MOEF to ensure that violations will not be repeated and the State Government concerned initiates credible action on the violation by invoking powers under Section 19 of the Environment (Protection) Act, 1986 for taking legal action under section 15 of the Act, of the period for which the violation has taken place and evidence provided to the MOEF of the action taken.

4. The proponent, as per the OM. Dated 12.12.2012 has submitted a Resolution of Board of Directors of the Company so as not to repeat the violation.

5. The State Government, in accordance with the para-3 above is requested to initiate legal action against the project proponent as per the list attached herewith. The State Government is also requested to furnish the Action Taken Report to the MOEF so as to take further necessary action in the matter.

Yours faithfully,



(Dr. Manoranjan Hota)

Director

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Encl: a/a

Copy to :

- i. Shri Ch. Narasimha Rao, General Manager, Ramagundam –III Area, Singareni Collieries Company Limited, Centenary Colony, Kamanpur Mandal, Karimnagar District, Andhra Pradesh- 505212. Off- 08728-258116 258115, Fax- 08728-259843. Email: [gm\\_rg3@scclmines.com](mailto:gm_rg3@scclmines.com) for **RG OC-I Exp. Ph-II**
- ii. Shri. A Manohar Rao, Director (Planning & Project), Singareni Collieries Company Limited, Kothagudem Collieries, Bhadrachalam Road Rly Station, Khammam District, Andhra Pradesh - 507 101, Off- 08744-242602, Fax- 08744-242724. Email: [dpp@scclmines.com](mailto:dpp@scclmines.com) for **JVROC-I exp., Dorli OC-I, Dorli-II, KOC-II, VK 7 Incline**
- iii. Shri. B Ramesh Kumar, Director (Planning & Project), Singareni Collieries Company Limited, Kothagudem Collieries, Bhadrachalam Road Rly Station, Khammam District, Andhra Pradesh - 507 101, Off- 08744-242328, Fax- 08744-243108. Email: [dpp@scclmines.com](mailto:dpp@scclmines.com) for **Kasipet 1 Incline.**
- iv. Shri. K Venkateshwarlu, Agent, O/o Agent, RK-5&6 group of Mines, Singareni Collieries Company Limited, Coal Chemical Complex (Post) Mancherial Mandel, Adilabad District Andhra Pradesh - 504 302 Off- 08736 -200617, Fax- 08736-238222. Email: [agt\\_rk5n6\\_srp@scclmines.com](mailto:agt_rk5n6_srp@scclmines.com) for **RK 5 Incline, RK 6 Incline**
- v. Shri. B Veera Reddy, Project Officer (Adriyala Longwall Project) Singareni Collieries Company Limited, Project Officer (Adriyala Longwall Project) Post:8 Incline Colony, Karimnagar, District Andhra Pradesh - 505 211 Off- 08728 -258 123, Fax- 08728-259843. Email: [po\\_alp\\_rg3@scclmines.com](mailto:po_alp_rg3@scclmines.com) for **GDK 10, GDK 10A**

- vi. Shri. Ch. Srinivas, Agent (GDK 8 and Vakelpalli group) Singareni Collieries Company Limited, O/o Agent, Post: 8 Incline Colony, Karimnagar, District Andhra Pradesh - 505 211 Off- 08728 -250 347, Fax- 08728-250110. Email: [agt\\_gdk9\\_rg2@scclmines.com](mailto:agt_gdk9_rg2@scclmines.com) for **Vakilpalli, GDK 7LEP,**
- vii. Shri. G Surender, Agent (SRP & IKC Group of mines) Singareni Collieries Company Limited, Srirampur Colony (PO), Mancherial, Mandal, Adilabad District, Andhra Pradesh - 504216 Off- 08736 -238219, Fax- 08736 - 238222. Email: [agt\\_ik\\_ikc@scclmines.com](mailto:agt_ik_ikc@scclmines.com) for **IK 1A Incline**
- viii. Shri. Sd. Habib Hussain, Agent (RK 7 NT Group of mines ) Singareni Collieries Company Limited, Srirampur Colony (PO), Mancherial, Mandal, Adilabad District, Andhra Pradesh - 504 303 Off- 08736 -238208, Fax- 08736-238222. Email: [agt\\_rk7nt\\_srp@scclmines.com](mailto:agt_rk7nt_srp@scclmines.com) for **RK 8 Incline.**
- ix. Chairman-cum-Managing Director (CMD), Singareni Collieries Company Limited, Kothagudem Collieries, Bhadrachalam Road Rly Station, Khammam District, Andhra Pradesh - 507 101, Off: 040-23393746, Fax: 040-23393746 Email [cmd@scclmines.com](mailto:cmd@scclmines.com)
- x. Member Secretary, Chairman, Andhra Pradesh State Pollution Control Board, Paryavaran Bhawan, A-3 Industrial Estate, Sanatnagar, Hyderabad - 500 038.



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